Suppl. Cause List No. 1 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 48/2020 CrlM No. 377/2020

Liaqat Hussain and others

...Applicant

Through:-Mr. Mohd. Yaseer Choudhary, Adv

v/s

Union Territory of J&K

...Non-applicant

Through:- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Aseem Sawhney, learned AAG accepts notice on behalf of the non-applicant. He seeks and is granted time to file objections to the application by the next date.

List on 16.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 02.06.2020 Shammi